

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 26 of 2011

Dated: 15th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Bihar State Electricity Board

.... **Appellant (s)**

Versus

**Bihar Electricity Regulatory
Commission & Ors.**

.... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Kailash Vasdev, Sr. Adv.
Mr. Mohit Kumar Shah.
Mr. Aabhas Parimal

Counsel for the Respondent (s) : Mr. Apporva Mishra, Adv for R-2.
Mr. Suraj Sandarshi, Adv. for R-3, 6-8, 10-16 &
21.
Mr. S. Haque, Adv. for BERC
Mr. Santosh Mishra, Adv. for R-27.

ORDER

Heard the learned senior counsel for the appellant.

Post the matter for further hearing on **10th January, 2012.**

(Justice P.S. Datta)
Judicial Member
rkt

(Rakesh Nath)
Technical Member